

(b) whether it is a fact that the children of Army Personnel and other transferable Government servants are denied admission in Central Schools in New Delhi, while children of non-transferable Government servants are admitted;

(c) if so, the number of applications pending in Central School organisation regarding admissions of transferable employees children from other States and action taken in this regard;

(d) whether the admission of children of Personnel Staff of Minister of Education and Commissioner of the Central School Organisation are made; if so, details thereof; and

(e) how many applications were forwarded by the Members of Parliament to admit the children of Army personnel and what action was taken?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) to (c). The Government has prescribed the following order of priorities for admissions to Kendriya Vidyalayas:

(i) Children of transferable Central Government employees

(ii) Children of transferable employees of Public Sector Undertakings

(iii) Children of non-transferable Central Government employees

(iv) Others.

Interse priority within each category is decided with reference to the number of transfers the parents have had during the preceding seven years.

Subject to the child qualifying in admission test, wherever conducted, admissions to Kendriya Vidyalas are ordinarily regulated by the policy described above.

In view of the fact that the number of applicants is generally greater than the seats available, it has not always been possible to admit all the children of transferable Central Government employees including Defence Personnel.

(d) No body is barred from seeking admission to Kendriya Vidyalas. No admission has, however, been granted to the children of personal staff of the Minister for Education and the Commissioner of KVS.

(e) Twenty-eight applications were received from various Members of Parliament recommending admission of children of Defence Personnel. Out of these, eighteen were accommodated.

Trolley inspection DTS/Tundla

3856. SHRI BALASAHEB PAWAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether DTS/Tundla of Allahabad Division is without motor trolley from last five years;

(b) how many trolley inspections or motor trolley inspections have been done by DTS/Tundla during last three years, month-wise position; and

(c) whether trolley inspections were done on some one else's trolley?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No exclusive motor trolley has been allotted to DTS/Tundla.

(b) and (c) Motor trolley inspections have been carried out from time to time by DTS/Tundla (AOS/Tundla before 10-8-79) by utilising motor trolleys of other officers. Month-

wise details of the inspections done by him are as under:

Year	Months												
	Jan.	Feb.	Mar.	Apr.	May	June	July	Aug.	Sept.	Oct.	Nov.	Dec.	
1979	5	4	3	3	3
1980	4	1	3	2	2	3	1
1981	.	.	2	4	2	..	3	2	2	2
1982	2	2	2	1

Construction/conversion of Railway lines in Orissa

3857. SHRI ARJUN SETHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Orissa Government have furnished a priority list to his Ministry for construction/conversion of railway lines in the State;

(b) if so, the details in this regard and progress so far made in regard to each of them; and

(c) whether Central Government have taken up or are considering to take up the re-survey of the Beshampur-Phulbani line in the changed policy of paying greater attention to backward areas?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) A statement is attached.

(c) No survey has been sanctioned for Berhampur-Phulbani railway line, as there is no immediate prospect of taking up the project.

Statement

The Government of Orissa, in its memorandum submitted to the Railway Convention Committee, requested for construction of the following lines:—

Project	length	Cost
1. Jakhapura-Banaspari New BG rail link Project	176	75.00
2. Talcher-Sambalpur new BG rail link project	157.68	..
3. Rayagada-Korapur new BG rail link	174.32	112.10

The progress made in each case is as under:—

2. Re-survey being carried out.

1. Jakhapura-Daitari (Phase I)—33 Kms. opened for traffic. Final Location survey for Phase-II—Daitari-Keonjargarh section is in progress.

3. Work approved in 1981-82. Construction work of 20 Kms. section between Koraput and Machhliguda has been taken up. Final Location Survey for the balance length between Machhliguda-Rayagada is in progress.